

Serial No. of Order	Date of Order	Order with Signature
8	7-2-92	Call on 13-2-92 for hearing since Mr. B.H. Sahoo is on accommodation today. by Vice-Chairman Member (A)
9	13-2-92	Heard Mr. B.H. Sahoo, learned counsel for the applicant & Mr. B. Pal, learned Sr. Standing Counsel for the Railway Administration at a considerable length. Hearing is concluded. Judgment is dictated & pronounced in open court with separate sheets attached to the case records of OA 107/88. Pro applicant is accordingly disposed of, leaving the parties to draw their own costs. by Vice-Chairman B. Lawrence Member (A)